

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

R.P. No.8 of 2014 in
Appeal no. 86 of 2013

Dated : 28th March, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

**Karnataka Power Transmission Corpn. Ltd. ... Review Petitioner/
Appellant(s)**

Versus

Karnataka Electricity Regulatory Commission & Ors. ..Respondent(s)

**Counsel for the Review Petitioner/
Appellant (s):**

Mr. Anand K. Ganesan
Ms. Swapna Seshadri

ORDER

Admit. Issue notice to the Respondents returnable on 17.04.2014.
Dasti service is permitted. Registry is also directed to issue notice to the
Respondents.

Post the matter on **17.04.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js